

15.04.2025

SUPPLEMENTARY CAUSE LIST

COURT NO. 29

HON'BLE MS.JUSTICE SHALINDER KAUR

**** CRL.M. (BAIL) 826/2025 AND CRL.M.A. 11282/2025 SHALL BE TAKEN UP ALONGWITH
BAIL. APPLN. 2142/2024 LISTED AT ITEM NO. 05.

R-111, GROUND FLOOR LC -II,
SHRI SUMEET ANAND, Joint Registrar (Judicial)

<https://jrdhc.webex.com/meet/jrdhc10>

ITEM NUMBER	CASE NUMBER	PARTY NAME	ADVOCATE NAME	OTHER INFORMATION
FRESH MATTERS & APPLICATIONS				
25	CRL.M.C.-2517/2025 CRL.M.A. 11281/2025	SUNSHINE TRADETOWER PRIVATE LIMITED V/s STATE NCT OF DELHI & ANR.	NANDLAL KUMAR MISHRA	
		OTHER DETAILS OF ADVOCATES:		P.S.-FIR NO. :(NEW ASHOK NAGAR-105/2020)
